

[Translation]

CGHS Dispensary in Palam

1878. SHRI NARAIN SINGH CHAUDHRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are aware of the difficulties being faced by the Central Government employees residing in Palam area, Delhi due to the absence of a C.G.H.S. dispensary;

(b) whether a temporary building has already been constructed for the dispensary, near the Manglapuri, Palam bus terminal;

(c) if so, the details thereof; and

(d) the difficulties being faced to open the dispensary and the time by which the dispensary is likely to be started/commissioned?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) to (d) An old building in the premises of Primary Health Centre, Palam, has almost been renovated. However, arrangement for proper water supply by installing tube-well and making electric connections is being made by C.P.W.D. On completion of the above work, the dispensary will start functioning there.

[English]

Seminar on Power in Delhi

1879. SHRI RAJENDRA AGNIHOTRI: Will the Minister of POWER be pleased to state:

(a) whether the Government are considering to introduce a suitable package of incentives and disincentives for efficient use of power;

(b) whether any seminar had been organised in Delhi during the last week of August, 1994;

(c) whether the Government have received any report of the seminar;

(d) if so, the details thereof and the main subjects discussed in the seminar; and

(e) the details of suggestions and the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) Recognising the importance of energy conservation, several fiscal incentives and concessions have been provided to energy conservation projects by the Government such as relief in income tax by way of allowing 100% depreciation in the very first year of installation on notified energy saving devices. Besides, certain concessions are also available from State Governments and Union Territories in respect of Sales Tax exemptions for various new and renewable sources of energy and energy conservation equipments. Further, Standing Committee has been set up to study and revise list of energy saving devices and recommending the same to the Ministry of Finance for various fiscal incentives.

(b) Ministry of Power are not aware of any Seminar organised in Delhi in the last week of August, 1994.

(c) to (e) Does not arise.

Purchase of Arms by Pakistan

1881. SHRI ASTBUJA PRASAD SHUKLA:
SHRI AMARPAL SINGH:
SHRI DATTA MEGHE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Pakistan is engaged in purchasing arms, fighter aircrafts and submarines from various countries;

(b) if so, the reaction of the Government thereto;

(c) the countries from where Pakistan has purchased arms, fighter aircrafts and submarines during the last three years;

(d) whether the Government have taken up the matter with those countries; and

(e) if so, their response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

(b) Government constantly monitor all developments having a bearing on India's security and take necessary measures to safeguard it.

(c) Major suppliers of sophisticated arms and equipment to Pakistan during the past three years included China, France and UK.

(d) and (e) The governments concerned have been made aware of our views regarding any arms sales to Pakistan disproportionate to Pakistan's legitimate defence needs.

Tour by Minister

1882. SHRI AMAL DATTA: Will the Minister of SURFACE AND TRANSPORT be pleased to state:

(a) the number of days during this financial year the Minister went on tour within the country and outside, separately;

(b) the details of such tours;

(c) the expenses incurred in respect of each such tour;

(d) whether the expenses was borne by the Central Government budget; and

(e) if not, the source of the funds?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c) The details of tours undertaken by Hon'ble Minister of State for Surface Transport within the country and outside alongwith expenses incurred on each tour during the current financial year, are given at statements I and II attached herewith.

(d) Yes, Sir.

(e) Not applicable.

Statement I

Details of local tours (in India) undertaken by Minister of State for Surface Transport (Shri Jagdish Tytler) during the year 1994-95.

Sr. No.	Name of Minister	Date of Journey	Place of visit	Total days	Expenditure
1.	Sh. Jagdish Tytler.	7/8.4.94	Bangalore	1 Air Fare D.A. Total	Rs. 9594.00 Rs. 30.00 <u>Rs. 9624.00</u>
2.	-do-	28/29.4.94	Bombay	2 Air Fare D.A. Total	Rs. 7828.00 Rs. 60.00 <u>Rs. 7888.00</u>
3.	-do-	30.4.94/ 1.5.94	Cochin	2 Air Fare	Rs. 4776.00
4.	-do-	15.5.94	Bombay	1 Air Fare	Rs. 3606.00
5.	-do-	24/25.6.94	Bombay	2 Air Fare D.A. Total	Rs. 3854.00 Rs. 60.00 <u>Rs. 3914.00</u>
6.	-do-	29.8.94	Hyderabad	1 Air Fare	Rs. 4791.00
7.	-do-	31.8.94/ 4.9.94	Madras/Bombay	5 Air Fare D.A. Total	Rs. 8236.00 Rs. 150.00 <u>Rs. 8386.00</u>
8.	-do-	10/12.9.94	Hyderabad/ Vizag	3 Air Fare -do- -do- D.A. Total	Rs. 3486.00 Rs. 4791.00 Rs. 5463.00 Rs. 90.00 <u>Rs. 13830.00</u>
9.	-do-	16/18.9.94	Madras	3 Air Fare D.A. Total	Rs. 12538.00 Rs. 60.00 <u>Rs. 12598.00</u>
10.	-do-	29.9.94/ 2.10.94	Madras	4 Air Fare D.A. Total	Rs. 12,538.00 Rs. 81.00 <u>Rs. 12,619.00</u>
11.	-do-	23.10.94	Bombay	1 Air Fare D.A. Total	Rs. 7821.00 Rs. 30.00 <u>7851.00</u>
12.	-do-	26/28.9.94	Bombay	3 Air Fare D.A. Total	Rs. 8466.00 Rs. 72.00 <u>Rs. 8538.00</u>
13.	Sh. Jagdish Tytler	12/15.11.94	Goa	4 Air Fare D.A. Total	Rs. 8466.00 Rs. 120.00 <u>Rs. 8586.00</u>

Statement II

Details of foreign tours undertaken by Minister of State for Surface Transport (Shri Jagdish Tytler) during the financial year 1994-95

Sr. No.	Name of Minister	Date of journey	Country of visit	Expenditure
1.	Sh. Jagdish Tytler	22/5/1994 to 2-6-1994.	Oslo/London/ Dubai.	Air Fare - Rs. 81,917.00 Airport Tax - Rs. 300.00
				Total Rs. 82,217.00

In addition to the above, the following payments were made:—

1. NOK 2715.22 as DA (22-26.5.94) received from Embassy of India in Oslo.
1. (a) NOK 1762.50 received from Indian Embassy in Oslo.
2. NOK 235 received from Embassy of India in Oslo as contingency grant.
3. £ 203.36 p. received from Indian High Commission in London as daily allowance for 27-30.5.94
4. Dhs. 450.08 received from Indian Embassy in UAE for 31-5-1994 to 2-6-1994.
5. Dhs. 46.40 received from Indian Embassy in UAE as Contingency allowance.

(Bills for the above amount/expenditure made by HCI/Embassy are yet to be received and finalised).

2.	Sh. Jagdish Tytler	20/7/94 to 24-7-1994.	Singapur/ Kualalumpur	Air Fare - Rs. 40,000/-
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In addition to Air Fare, the following Payments were made to Hon'ble Minister by Indian High Commission in Kualalumpur for which bills/debit claims are yet to be received from MEA:—

(i) D.A. for 3 days (from 20-22.7.94)	Rs. 4,773.00
(ii) Contingencies	Rs. 600.00
(iii) Airport Tax at Kualalumpur	Rs. 244.00
(iv) Entertainment Expenditure	Rs. 7,500.00

3.	Sh. Jagdish Tytler	5/10/94 to 18/10/94	Hongkong/Tokyo/ Hiroshima/Seoul/ Singapore.	Air Fare - Rs. 77,321.00 Air Fare - Rs. 2,058.00
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In addition to Air Fare, the following amounts were received by Hon'ble Minister from Indian Embassies for which bills/debit claims are yet to be received from MEA:—

- (i) Rs. 2367/- as DA from Commission of India in Hong Kong.
- (ii) Rs. 7,099/- as D.A. from Embassy of India in Seoul.
- (iii) Rs. 600/- as Contingency Allowance from Embassy of India, Seoul.
- (iv) Rs. 25464/- as D.A., Contingency Allowance and entertainment allowance from Embassy of India in Tokyo.
- (v) Rs. 5272/- as D.A. and Airport Tax from Indian High Commission in Singapore.

UN Draft Agreement on Fishing in International Waters

1883. SHRI P. KUMARASAMY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the UN has prepared a draft agreement for the world's first legally binding treaty to regulate fishing in international waters;